COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 102 OF 2016 & IA NO. 307 OF 2017 & IA NO. 549 OF 2018

8th October, 2018 Dated:

Hon'ble Mrs. Justice Manjula Chellur, Chairperson Present: Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)

In the matter of:

M/s. Hindustan Petroleum Corporation Ltd. Versus Petroleum & Natural Gas Regulatory Board			 Appellant(s)
			 Respondent(s)
Counsel for the Appellant(s)	:	Mr. Manu Seshadri	
Counsel for the Respondent(s)	:	Mr. Rahul Sagar Sahay Mr. Siddharth Bangar	

<u>ORDER</u>

We have heard learned counsel for the Appellant for some time. List the matter for further hearing on 26.10.2018.

(B. N. Talukdar) **Technical Member (P&NG)** (Justice Manjula Chellur) Chairperson

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